

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA**

REGIONAL BENCH – COURT NO.1

Service Tax Appeal No.75410 of 2015

M/s Seema Enterprises

Appellant

VERSUS

Commissioner of Service Tax & Central Excise, Ranchi

Respondent

DATE OF HEARING : 21.02.2024

Present for the Appellant : None

Present for the Respondent: Mr.J.Chattopadhyay, Authorised Representative

ORDER

None appeared on behalf of the appellant. However, in the interest of justice, the matter is adjourned to **03.04.2024**.

2. Notice to be served through Departmental Representative's Office.
3. Notice of service is to be given **Dasti**.

**(Ashok Jindal)
Member (Judicial)**

**(K.Anpazhakan)
Member (Technical)**

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